

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 212**  
**(IB)-825/ND/2022**  
**IA-903/2023**

**IN THE MATTER OF:**  
**Bank of Maharashtra**

... **Appellant/Petitioner**

**Versus**

**Sh. Gaurav Bansal**

... **Respondent**

**Under Section: 95 of IBC, 2016**

**Order delivered on 02.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** :

**For the Respondent** : Adv. Niharika Gulati, Adv. Pranav Kishore Jha

**For the RP** : Adv. Nibruti Samal, Adv. Sohaib Khan

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-903/2023:** List on 03.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**